

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 503 of 2020**

**IN THE MATTER OF:**

**Babu Manoharan Jaikumar Christhuran**

**...Appellant**

**Versus**

**Indian Bank & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Aniruddha Deshmukh and Mr. Vikram Vijayraghavan, Advocates.**

**For Respondents: Mr. Jayesh Dolia, Advocate for R-1.**

**Mr. Umesh Garg and Mr. Ramaswamy Meyyappan, Advocates for R-2 & 3.**

**ORDER**  
**(Through Virtual Mode)**

**26.08.2020:** Pleadings are complete. Let the matter be processed for final hearing. Learned counsels for the parties may file their short written submissions, not exceeding three pages, within two weeks.

List the appeal 'for hearing' on **24<sup>th</sup> September, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

*am/gc*